

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000003/2023	PRAKASH KUMAR GUPTA VS MANOJ KUMAR GUPTA	MANOJ KUMAR PANDA VS	// ()
2	BLAPL/0000760/2023	KARTIK BEHERA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /4 /2023 () //
3	BLAPL/0000761/2023	BAMURA@ BAMBURA SUKAMAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /27 /2021 () //
4	BLAPL/0000762/2023	SAROJ DUNGUNG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /190 /2021 () //
5	BLAPL/0000763/2023	RANJAN DEVI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /139 /2022 () //
6	BLAPL/0000764/2023	RAMESH MAHARA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ATHAMALLIK /44 /2021 () //
7	BLAPL/0000765/2023	DINESH MAHARA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ATHAMALLIK /44 /2021 () //
8	BLAPL/0000766/2023	AKASH LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /163 /2022 () //
9	BLAPL/0000767/2023	SANGRAM KESHARI MANIHARA VS STATE OF ODISHA(VIG.)	ARUN KUMAR BUDHIA VS	ROURKELA VIGILANCE /2 /2023 () //
10	BLAPL/0000768/2023	SILU NAHAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	POLASARA PS /401 /2022 () //
11	BLAPL/0000769/2023	SUDARSAN LEDRU VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2022 () //

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12	BLAPL/0000770/2023	SANKAR BHOI VS STATE OF ODISHA	RAJEET ROY VS	BIRMAHARAJPUR /43 /2006 () //
13	BLAPL/0000771/2023	PRADEEP GAMANGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /4 /2023 () //
14	BLAPL/0000772/2023	HEMANTA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BURLA /219 /2022 () //
15	BLAPL/0000773/2023	DIPAK NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL TOWN /640 /2022 () //
16	BLAPL/0000774/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JHUMPURA /116 /2022 () //
17	BLAPL/0000775/2023	SAHABAZ KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JATNI P.S. /412 /2018 () //
18	BLAPL/0000776/2023	SK. MUNA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	BIDANASI /42 /2022 () //
19	BLAPL/0000777/2023	SK. MUNA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	BIDANASI /41 /2022 () //
20	BLAPL/0000778/2023	CHHOTRAY @ CHHATRAY MUNDA VS STATE OF ODISHA	RASMI RANJAN DAS VS	TURUMUNGA /20 /2021 () //
21	BLAPL/0000779/2023	SATYANARAYAN PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /460 /2022 () //
22	BLAPL/0000780/2023	SATYANARAYAN PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /480 /2022 () //
23	BLAPL/0000781/2023	ASISH GURU	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /481 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000782/2023	NARAYAN KANHAR	SAROJ RANJAN SUBUDHI	PHIRINGIA /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000783/2023	SURU PODH	H.S.MISHRA	BOLANGIR SADAR /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000784/2023	JAGESH@JAIKYA MINIKA@JOGESH @JAKIYA MIN	SMRUTI RANJAN MOHAPATRA	MUNIGUDA /138 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000785/2023	K. SRINIVAS	AMRITA MISHRA	INFOCITY PS /390 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000786/2023	NITYANANDA ROHIDAS	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /295 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000787/2023	SAYYAD ATIK	RAJIB LOCHAN PATTNAIK	KALIMELA /155 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000788/2023	GANESH PURTY	SATYAJIT MOHAPATRA	CDA-II /30 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000789/2023	SHIVA KUMAR SWAIN @ SIBA KUMAR SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000790/2023	KAMALAKANTA NAYAK @ KAMAL	DEBA KUMAR RATH	BHARATPUR PS /507 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000791/2023	PARAMANANDA SUBUDHI	DEBA KUMAR RATH	TOMANDO /59 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000792/2023	RAMAKANTA NAIK	RABINDRANATH PRUSTY	BAUNISUNI /82 /2022
		VS	VS	()

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35	BLAPL/0000793/2023	STATE OF ODISHA SANANDA KANHAR VS	NITYANANDA MOHAPATRA VS	// / /0 ()
36	BLAPL/0000794/2023	STATE OF ODISHA MUNA PANDI VS	DEBASIS MISHRA VS	// / /0 ()
37	BLAPL/0000795/2023	STATE OF ODISHA PRADIP DE VS	DEBASIS MISHRA VS	// / /0 ()
38	BLAPL/0000796/2023	STATE OF ODISHA RAMESH PARIDA VS	SURYAKANTA DWIBEDI VS	// DASPALLA /184 /2021 ()
39	BLAPL/0000797/2023	STATE OF ODISHA SANTOSH PALTASINGH VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /276 /2022 ()
40	BLAPL/0000798/2023	STATE OF ODISHA DHUBLE DEEP VS	SURYAKANTA DWIBEDI VS	// LARAMBA /82 /2018 ()
41	BLAPL/0000799/2023	STATE OF ODISHA MD ABDUL HASAIN VS	AMIT PRASAD BOSE VS	// EOW,BHUBANESWAR /21 /2022 ()
42	BLAPL/0000800/2023	STATE OF ODISHA AKSHYA KUMAR KAR @ AKASHYA KUMAR KARA VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /163 /2022 ()
43	BLAPL/0000801/2023	STATE OF ODISHA ASHOK KUMAR ACHARYA VS	AMIT KUMAR NATH VS	// SAHID NAGAR P.S. /558 /2022 ()
44	BLAPL/0000802/2023	STATE OF ODISHA BABUNA @ PRAVAT PRADHAN VS	PRADEEP KUMAR PARIDA VS	// GRAM GANJAM /149 /2021 ()
45	BLAPL/0000803/2023	STATE OF ODISHA SUBASH CHANDRA DASH VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// BADAMBADI /373 /2022 () //

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46	CMAPL/0000041/2023	AMITA RANI MOHANTY VS THE COLLECTOR AND D.M., BALASORE	ADV. VS	// 0 //
47	CMAPL/0000042/2023	JHAMELA@JASODA HANTALA VS STATE OF ODISHA	ADV VS	// 0 //
48	CMP/0000063/2023	DIPTIREKHA RATHA VS M/S.SILVER STONE BUILDERS PVT. LTD, BBSR	SUBRATA MISHRA VS	// 0 //
49	CMP/0000064/2023	MAMATA SAMANTARAY VS SARASWATI PATRA	BIBEKANANDA BHUYAN VS	// 0 //
50	CONTC/0000391/2023	BHUPATI CHANDRA DEO VS VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.	ADV VS	// 0 //
51	CONTC/0000392/2023	DILLIP KUMAR MOHAPATRA VS VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.	ADV VS	// 0 //
52	CONTC/0000393/2023	BANKANIDHI TRIPATHY VS VISHAL K.DEV, PRINCIPAL SECY., TO GOVT., FINANCE DEPT.	ADV VS	// 0 //
53	CONTC/0000394/2023	G.DEVISREE REDDY VS SUMITA SRAKAR,SECY.,BOARD OF SECONDARY EDU.,ODISHA	K.M.H.NIAMATI VS	// 0 //
54	CONTC/0000395/2023	GOURAHARI MULIA VS DR.MANAS RANJAN BHOI, TAHASILDAR, CUTTACK SADAR	ADV VS	// 0 //
55	CONTC/0000396/2023	UMAKANTA SENAPATI VS SUNIL KUMAR BANSAL, I.P.S.	adv. VS	// 0 //
56	CONTC/0000397/2023	KSHETRABASI MAHANTA VS ASWATHI S., PRINCIPAL SECY. TO GOVT. IN S AND ME DEPT.	ADV. VS	// 0 //
57	CONTC/0000398/2023	BIKARTAN ACHARYA	ADV	//

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		VS	VS	()
58	CONTC/0000399/2023	ASWATHI S., PRINCIPAL SECY. TO GOVT, S AND ME DEPT. SAROJ KUMAR DASH	ADV	//
		VS	VS	()
59	CRLA/0000080/2023	ASWATHI S., PRINCIPAL SECY. TO GOVT, S AND ME DEPT. BIPRA PRADHAN @ SAHU	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	()
60	CRLMC/0000357/2023	STATE OF ODISHA SANJIB KUMAR MALLIK	SATYABHUSAN DAS	//
		VS	VS	()
61	CRLMC/0000358/2023	STATE OF ODISHA MADAN MOHAN BEHERA	RAMANI KANTA PATTANAIAK	//
		VS	VS	()
62	CRLMC/0000359/2023	STATE OF ODISHA CHAKRADHAR MOHARANA	RABI NARAYAN MOHANTY	//
		VS	VS	()
63	CRLMC/0000360/2023	STATE OF ODISHA SANTI LATA SWAIN	RABI NARAYAN MOHANTY	//
		VS	VS	()
64	CRLMC/0000361/2023	STATE OF ODISHA(VIG.) PURNIMA AGARWAL	SUDEEP KUMAR SARANGI	//
		VS	VS	()
65	CRLMC/0000362/2023	STATE OF ODISHA AKHAYA KUMAR BEHERA	PRABIR KUMAR RAY	//
		VS	VS	()
66	CRLMC/0000363/2023	STATE OF ODISHA NARESH AGARWAL	SOUGAT DASH	//
		VS	VS	()
67	CRLMC/0000364/2023	STATE OF ODISHA SRIKANTA PRADHAN @ BABU	PABITRA KUMAR NAYAK	//
		VS	VS	()
68	CRLMC/0000365/2023	STATE OF ODISHA SATYANARAYAN SATAPATHY	SOUMYA RANJAN DAS	//
		VS	VS	()

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69	CRLMC/0000366/2023	STATE OF ODISHA SUBHRA PRAKASH NAYAK VS	SOUMYA RANJAN MOHANTY VS	// /0 ()
70	CRLMP/0000124/2023	STATE OF ODISHA MD.HABIBUR REHEMAN VS	SUDEEP KUMAR SARANGI VS	// /0 ()
71	CRLMP/0000125/2023	THE DEPUTY COMMISSIONER OF POLICE, BBSR BISWANATH SETH VS	RABINDRANATH PRUSTY VS	// /0 ()
72	CRLMP/0000126/2023	STATE OF ODISHA KARTAVYA CONSULTANTS PVT. LTD., BBSR VS	RABINDRANATH PRUSTY VS	// /0 ()
73	CRLMP/0000127/2023	STATE OF ODISHA RITIKA SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()
74	CRLMP/0000128/2023	STATE OF ODISHA BANAMALI SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()
75	CRLMP/0000129/2023	STATE OF ODISHA RABINDRANATH SAHOO VS	SMRUTI RANJAN MOHAPATRA VS	// /0 ()
76	CRLREV/0000027/2023	STATE OF ODISHA RANJITA DEHURI VS	CHITTARANJAN PATNAIK VS	// ANGUL TOWN /226 /2014 ()
77	ITA/0000024/2023	SUBASH CHANDRA DEHURI PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// // ()
78	MACA/0000043/2023	M/S. EARTH MINERALS CO. LTD. ROJALINI BISWAL @ SWAIN VS	KAPILA CHARAN NAYAK VS	// // ()
79	MATA/0000018/2023	PRAMOD KUMAR RAY PUNYASLOKA MISHRA VS	TRILOCHAN NANDA VS	// // ()
		MONALISHA MISHRA		//

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80	MATA/0000019/2023	SUBHAKANRI MOHANTY VS BISWAJIT MOHANTY	SUSANTA KUMAR BARAL VS	// 0 //
81	RSA/0000015/2023	LOPINTI SRILAXMI VS RAMA PRASAD SABAT	HAREKRUSHNA DASH VS	// 0 //
82	TRP(C)/0000029/2023	MUNNAN ARA BEGUM VS KAMIS HASSAN	CHEERA RANJAN SATAPATHY VS	// 0 //
83	WA/0000068/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS ABHAY KUMAR SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
84	WA/0000069/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS SUSIL KUMAR BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
85	WA/0000070/2023	STATE OF ODISHA VS GADADHAR ROUT	TARUN PATNAIK, A.S.C. VS	// 0 //
86	WA/0000071/2023	STATE OF ODISHA VS BATAKRUSHNA SAHOO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
87	WP(C)/0001832/2023	PAREKESWAR BARICK VS ODISHA HYDRO POWER CORPORATION LTD., BBSR	BHABANI SANKAR TRIPATHY VS	// 0 //
88	WP(C)/0001833/2023	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
89	WP(C)/0001834/2023	PREMANANDA MISHRA VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
90	WP(C)/0001835/2023	KRUSHNA CHANDRA SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
91	WP(C)/0001836/2023	TAPAN KUMAR BEHERA		//

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		VS	VS	0
92	WP(C)/0001837/2023	GOVT. OF ODISHA JOGESHWAR BARIK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
93	WP(C)/0001838/2023	STATE OF ODISHA SREE METALIKS LTD., KOLKATA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
94	WP(C)/0001839/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL SREE METALIKS LTD., KOLKATA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
95	WP(C)/0001840/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL KISHORE CHANDRA BHOI	DHANANJAYA NAYAK	//
		VS	VS	0
96	WP(C)/0001841/2023	STATE OF ODISHA GAJENDRA DAS	LOKANATH RATH	//
		VS	VS	0
97	WP(C)/0001842/2023	STATE OF ODISHA BHASKAR CHANDRA SAHOO	SWAPNA KUMAR OJHA	//
		VS	VS	0
98	WP(C)/0001843/2023	STATE OF ODISHA ARJUN SABAR	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
99	WP(C)/0001844/2023	STATE OF ODISHA AJAY KUMAR BEHERA	BIKASH MISHRA	//
		VS	VS	0
100	WP(C)/0001845/2023	STATE OF ODISHA SUSANTA KUMAR DAS	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
101	WP(C)/0001846/2023	STATE OF ODISHA GOURHARI PANIGRAHI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
102	WP(C)/0001847/2023	STATE OF ODISHA BISWAJITA BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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103	WP(C)/0001848/2023	STATE OF ODISHA BIPIN BIHARI PANDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
104	WP(C)/0001849/2023	STATE OF ODISHA GYANARANJAN PRADHAN VS	ANANTA KUMAR MOHAPATRA VS	// // ()
105	WP(C)/0001850/2023	STATE OF ODISHA KURA MALLICK @ KURA MALLIK VS	ARJUNA CHARANA BEHERA VS	// // ()
106	WP(C)/0001851/2023	STATE OF ODISHA BAIJAYANTI SAHOO VS	ABHAYA KUMAR BEHERA VS	// // ()
107	WP(C)/0001852/2023	STATE OF ODISHA SANTOSH KUMAR JENA VS	ABHAYA KUMAR BEHERA VS	// // ()
108	WP(C)/0001853/2023	STATE OF ODISHA DIBYA RANJAN BISWAL VS	PANCHANAN SAHOO VS	// // ()
109	WP(C)/0001854/2023	STATE OF ODISHA YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA VS	AMIYA KUMAR BEHERA VS	// // ()
110	WP(C)/0001855/2023	STATE OF ODISHA LAXMIPRIYA SINGH VS	RAMESH CHANDRA BEHERA VS	// // ()
111	WP(C)/0001856/2023	STATE OF ODISHA NITYANANDA JENA VS	GIRIDHARI SINGH VS	// // ()
112	WP(C)/0001857/2023	STATE OF ODISHA M/S HINDUSTAN SPICES, BBSR VS	ALOK KUMAR DAS VS	// // ()
113	WP(C)/0001858/2023	STATE OF ODISHA THE MD, ODISHA STATE FINANCIAL CORP., CUTTACK YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA VS	AMIYA KUMAR BEHERA VS	// // ()
		YEDU MONIKA		//

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114	WP(C)/0001859/2023	JEMA DEI VS TAHASILDAR, JAJPUR	DINABANDHU NAYAK VS	// 0 //
115	WP(C)/0001860/2023	SADANANDA GHADEI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
116	WP(C)/0001861/2023	SRINIVAS GIRI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
117	WP(C)/0001862/2023	PHULAMANI MURMU VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
118	WP(C)/0001863/2023	RANAJIT GADATIA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
119	WP(C)/0001864/2023	SANGHAMITRA SAHOO VS THE BM, BANK OF BARODA, JAGATSINGHPUR BRANCH	AUROVINDA MOHANTY VS	// 0 //
120	WP(C)/0001865/2023	SRI SRI GOURI SANKAR BUS OWNERS ASSOCIATION VS STATE OF ODISHA	DEBASIS MANIGRAHI VS	// 0 //
121	WP(C)/0001866/2023	SANJAY KUMAR MALLA VS COLLECTOR, KHURDA	SATYAJEET MUKHARJEE VS	// 0 //
122	WP(C)/0001867/2023	SARASWATI SWAIN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
123	WP(C)/0001868/2023	TRIPATI NAYAK VS COMMNR. OF CT AND GST, ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
124	WP(C)/0001869/2023	JACHINDRA KUMAR NATH VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
125	WP(C)/0001870/2023	BRAJENDRA MOHAPATRA	CHANDAN MISHRA	//

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		VS	VS	0
126	WP(C)/0001871/2023	R.T.O., BBSR 1 SREE METALIKS LTD., KOLKATA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
127	WP(C)/0001872/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL KARUNAKAR BEHERA	CHANDAN MISHRA	//
		VS	VS	0
128	WP(C)/0001873/2023	R.T.O., CUTTACK BIRAKISHORE MOHAPATRA	CHANDAN MISHRA	//
		VS	VS	0
129	WP(C)/0001874/2023	R.T.O., CUTTACK LAXMIPRIYA DIXIT	RAJKISHORE SWAIN	//
		VS	VS	0
130	WP(C)/0001875/2023	STATE OF ODISHA SABITRI MOHANTY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
131	WP(C)/0001876/2023	STATE OF ODISHA BIJAYALAXMI SWAIN	DEBASISH PATNAIK	//
		VS	VS	0
132	WP(C)/0001877/2023	MANAGER (LEGAL), M/S RELIANCE GENERAL INSURANCE CO. LTD.,BBSR SAROJINI NAYAK	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
133	WP(C)/0001878/2023	DG AND IG OF POLICE, CUTTACK PRATIMA KUMARI MAHATO	NIRANJAN SINGH (1)	//
		VS	VS	0
134	WP(C)/0001879/2023	STATE OF ODISHA DR. RAJALAXMI BEURA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
135	WP(C)/0001880/2023	VICE CHANCELLOR, OUAT, BBSR GRAND BAZAR DEVELOPERS LLP., KOLKATA	VIJAYA KAR	//
		VS	VS	0
136	WP(C)/0001881/2023	STATE OF ODISHA NRUSINGH CHARAN PATUARSINGH	LAXMIKANTA MOHANTY	//
		VS	VS	0

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137	WP(C)/0001882/2023	STATE OF ORISSA NETAI DEBNATH VS	SRIKANTA MAHUNTA VS	// // ()
138	WP(C)/0001883/2023	STATE OF ODISHA PUSPARANI RAY VS	SRIKANTA MAHNTA VS	// // ()
139	WP(C)/0001884/2023	STATE OF ODISHA BIBHUTI BHUSAN MOHANTY VS	RAKESH RANJAN DASH VS	// // ()
140	WP(C)/0001885/2023	STATE OF ODISHA BISWABHUSAN MISHRA VS	LINGARAJ MOHANTY VS	// // ()
141	WP(C)/0001886/2023	STATE OF ODISHA DEBENDRA SAHU VS	JAJATI KESHARI KHUNTIA VS	// // ()
142	WP(C)/0001887/2023	THE DISTRICT JUDGE, KORAPUT ODISHA COLD STORAGE ASSOCIATION, BBSR VS	GAUTAM MUKHERJI VS	// // ()
143	WP(C)/0001888/2023	STATE OF ODISHA SATRU MALLICK VS	LAXMAN BHOI VS	// // ()
144	WP(C)/0001889/2023	STATE OF ODISHA MAA SAMALESWARI TRANSPORT AND MULTIPURPOSE CO-OPERATIVE SOCIETY LTD., JHARSUGUDA VS	SHANKAR PRASAD DAS VS	// // ()
145	WP(C)/0001890/2023	THE CHAIRMAN CUM MD MCL, SAMBALPUR LAXMIDHAR MOHAPATRA VS	JAYADEBA BEHERA VS	// // ()
146	WP(C)/0001891/2023	STATE OF ODISHA SUPA SAHOO VS	SANTOSH KUMAR SAMANTARAY VS	// // ()
147	WP(C)/0001892/2023	REVENUE DIV. COMMISSIONER, CENTRAL DIV.,CUTTACK BINODINI MISHRA VS	SAPAN KUMAR PAL VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0001893/2023	RAJ KISHORE PRADHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// () //
149	ABLAPL/0000778/2023	SOMANATH PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /215 /2022 () //
150	ABLAPL/0000779/2023	ASFAK AHMAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	TAISARA /8 /2023 () //
151	ABLAPL/0000780/2023	CHUDAMANI @ DHARAM PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /222 /2022 () //
152	ABLAPL/0000781/2023	MADHAB @ SIDHANTA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BOLAGARH P.S. /284 /2022 () //
153	ABLAPL/0000782/2023	SK. ASBAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /155 /2021 () //
154	ABLAPL/0000783/2023	BATAKRUSHNA NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	DELANGA /23 /2023 () //
155	ABLAPL/0000784/2023	RAJU @ RAJESH KUMAR SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	BIJEPUR /10 /2023 () //
156	ABLAPL/0000785/2023	TOKARA @ SK. IJADUL HAQUE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	RAIRANGPUR TOWN /186 /2022 () //
157	ABLAPL/0000786/2023	SANATANA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BENTKAR (42 MOUZA) UPD CUTTACK /23 /2023 () //
158	ABLAPL/0000787/2023	RAMESH CHANDRA NAIK VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /327 /2022 () //
159	ABLAPL/0000788/2023	JYOTI SANKAR DAS	DEEPAK KU SAHOO	MAHILA P.S.(BBSR) /156 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :19/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0000789/2023	NAROTTAM @ NARU AMAT	DURLLABHA RANJAN MISHRA	PUINTALA /321 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0000790/2023	SUSHANTA KUMAR PANDA	SANJAY KUMAR PRADHAN	VIGILANCE PS (BERHAMPUR) /66 /2016
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
162	ABLAPL/0000791/2023	TOOFAN PARIDA	PRADEEP KUMAR DAS	BHADRAK RURAL /426 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0000792/2023	BIDYUT PRABHA MANIHIRA	ARUN KUMAR BUDHIA	ROURKELA VIGILANCE /2 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
164	ABLAPL/0000793/2023	RATIKANTA DAS	DEBASISH SAMAL	CHANDABALI /408 /2022
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0000794/2023	ABHIRAM SAMAL	SAPAN KUMAR LENKA	BENTKAR (42 MOUZA) UPD CUTTACK /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0000795/2023	AMIYA KUMAR SWAIN	SANJAY KUMAR PRADHAN	VIGILANCE PS (BERHAMPUR) /66 /2016
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
167	ABLAPL/0000796/2023	RATNAKAR PRADHAN @ DEEPAK KUMAR PRADHAN	SURYAKANTA DWIBEDI	RANPUR /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0000797/2023	SHAKTI SHREE LENKA	PRAMODA KUMAR MISHRA	KENDRAPARA SADAR /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0000798/2023	NIRAKAR SAHU	BIJAY KUMAR BEHERA	BAIDYANATHPUR /419 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0000799/2023	BANSIDHAR KUMBHAR @ BANSI KUMBHAR	SURYAKANTA DWIBEDI	BELPARA /159 /2021
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :19/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0000800/2023	STATE OF ODISHA SONILATA SETHI VS	KABIRAJ PRADHAN VS	// PIPLI /384 /2022 ()
172	ABLAPL/0000801/2023	STATE OF ODISHA P.PENDRA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /9 /2023 ()
173	ABLAPL/0000802/2023	STATE OF ODISHA AKHAYA KUMAR PARIDA VS	BIKRAM KESHARI BAL VS	// BELAGARH /3 /2023 ()
174	ABLAPL/0000803/2023	STATE OF ODISHA KRUSHNA CHANDRA KARKARIA VS	TUKUNA KUMAR MISHRA VS	// CHANDILI /234 /2022 ()
175	ABLAPL/0000804/2023	STATE OF ODISHA GOLEKHA CHANDRA BEHERA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /47 /2023 ()
176	ABLAPL/0000805/2023	STATE OF ODISHA TAPAN DEHURI VS	BISWOJEET LENKA VS	// BOUDH /34 /2023 ()
177	ABLAPL/0000806/2023	STATE OF ODISHA DHIREN MALIK VS	RABINDRANATH PRUSTY VS	// AUL /557 /2022 ()
178	ABLAPL/0000807/2023	STATE OF ODISHA PRASANT @ PRASANTA KUMAR SENAPATI VS	SHEK ABDUL JABIR VS	// PHULBANI TOWN /6 /2023 ()
179	ABLAPL/0000808/2023	STATE OF ODISHA BIKASH PATTANAİK VS	SANTOSH KUMAR SAMANTARAYA VS	// JANKIA P.S. /10 /2023 ()
180	ABLAPL/0000809/2023	STATE OF ODISHA PRAHALAD BHOL VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /13 /2023 ()
181	ABLAPL/0000810/2023	STATE OF ODISHA JOGI @ RANJAN SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// BALIMI /218 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0000811/2023	SHOAIB AKHTAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /466 /2022 () //
183	ABLAPL/0000812/2023	MILA @ MILAN SASMAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BIDANASI /7 /2023 () //
184	ABLAPL/0000813/2023	MANJUBALA RAUL VS STATE OF ODISHA(VIG.)	SUNIL KUMAR PALAI VS	BHUBANESWAR VIGILANCE /8 /2022 () //
185	ABLAPL/0000814/2023	KISHORE KUMAR DASH VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	DELANGA /381 /2022 () //
186	ABLAPL/0000815/2023	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
187	ABLAPL/0000816/2023	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
188	ABLAPL/0000817/2023	CHANDRA KANTA DAS @ BAPI VS STATE OF ODISHA	BHABANI SAMAL VS	MARSHAGHAI /353 /2022 () //
189	ABLAPL/0000818/2023	SASADHAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BANSADA /4 /2023 () //

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MISC CASES FILED on :19/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 ARBA/14/2020	CHIEF ENGINEER (EZ II), CENTRAL PUBLIC WORKS DEPTM	MP.K.PARHI
2	6/2023 ARBA/14/2020	CHIEF ENGINEER (EZ II), CENTRAL PUBLIC WORKS DEPTM	MP.K.PARHI
3	6/2023 CRLMA/353/2022	BIDYADHAR@BUJINI BEHERA-MP	PRASANNA KUMAR MISHRA
4	9/2023 WPC(OA)/1901/2013	HEMSAGAR BAIGA-MP	
5	12/2023 CONTC/1138/2022	TAPABANDHU SWAIN-MP	ADV.
6	13/2023 CMAPL/42/2023	JHAMELA@JASODA HANTALA-MP	ADV
7	13/2023 STREV/39/2020	M/S ELECTRO-MP	BHABANI P.MOHANTY
8	13/2023 WPC(OAC)/398/2016	GOKULNANDA BADHEI-MP	M/S U.K. SAMAL
9	13/2023 CONTC/6490/2021	SARMISTHA SIVAPRIYA CHOUDHURY-MP	
10	20/2023 RPFAM/79/2021	ASHISH KUMAR MOHINI-MP	SAILABALA JENA
11	30/2023 MATA/19/2023	SUBHAKANRI MOHANTY-MP	SUSANTA KUMAR BARAL
12	31/2023 MATA/19/2023	SUBHAKANRI MOHANTY-MP	SUSANTA KUMAR BARAL
13	32/2023 MATA/90/2021	ASHISH KUMAR MOHINI-MP	SAILABALA JENA
14	32/2023 CRLREV/19/2023	PRIME MOVER MOBILITY TECHNOLOGIES PVT. LTD, BAN	SUSHONE-MP RICHANDAN
15	33/2023 CRLREV/586/2022	BIBEKANANDA SWAIN-MP	BHABANI SHANKAR DASPARIDA
16	34/2023 TRP(C)/29/2023	MUNNAN ARA BEGUM-MP	CHEERA RANJAN SATAPATHY
17	51/2023 RSA/500/2014	SUNDARI SASMAL-MP	M/S.AJODHYA RANJAN DASH
18	52/2023 RSA/500/2014	SUNDARI SASMAL-MP	M/S.AJODHYA RANJAN DASH
19	55/2023 CMP/504/2022	BHAGABATA SAMAL-MP	GAJENDRA ANATH ROUT
20	56/2023 CMP/63/2023	DIPTIREKHA RATHA-MP	SUBRATA MISHRA
21	57/2023 CMP/64/2023	MAMATA SAMANTARAY-MP	BIBEKANANDA BHUYAN
22	85/2023 MACA/629/2022	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	DEBASISH PATNAIK
23	86/2023 MACA/764/2022	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. L	RDMMBHALA PATI
24	108/2023 BLAPL/762/2023	SAROJ DUNGUNG-MP	DHIRENDRA KUMAR MOHAPATRA
25	109/2023 BLAPL/6272/2022	SURYAKANTA @ KANHU MOHAPATRA-MP	NIRANJAN HOTA
26	110/2023	SAHABAZ KHAN-MP	DEEPAK KU SAHOO

27	BLAPL/775/2023 111/2023	DILLIP KUMAR DEHURY-MP	DIBYAJYOTI SAHOO
28	BLAPL/694/2023 112/2023	RINKU MOHARANA-MP	UMA CHARAN MISHRA
29	BLAPL/12036/2022 113/2023	PRATAP KUMAR BISWAL-MP	
30	BLAPL/5217/2022 163/2023 WA/68/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
31	164/2023 WA/68/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
32	165/2023 WA/68/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
33	165/2023 CRLA/632/2021	SURENDRA DURGA-MP	MANAS CHAND
34	166/2023 CRLA/949/2022	MANORANJAN PARIDA-MP	H.N.TRIPATHY
35	166/2023 WA/69/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
36	167/2023 CRLA/249/2020	GANGA @ GANGADHAR BHOL-MP	DIGAMBARA MISHRA
37	167/2023 WA/69/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
38	168/2023 WA/69/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
39	168/2023 CRLA/66/2023	RAJIB LOCHAN DAS @ MILU-MP	SIDHANT DWIBEDI
40	169/2023 WA/412/2021	TALCHER MUNICIPALITY-MP	PRADEEP KUMAR PANDA
41	169/2023 CRLA/77/2023	MANOJ KUMAR DHAL-MP	SIDHANT DWIBEDI
42	170/2023 CRLA/78/2023	SOBHAN KUMAR HOTA-MP	SIDHANT DWIBEDI
43	170/2023 WA/413/2021	TALCHER MUNICIPALITY-MP	PRADEEP KUMAR PANDA
44	171/2023 CRLA/79/2023	PRASANT KUMAR DAS @ BABLU-MP	SIDHANT DWIBEDI
45	171/2023 WA/70/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
46	172/2023 WA/70/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
47	172/2023 CRLA/382/2018	SANKAR SINGH-MP	DEBI PRASAD DHAL
48	173/2023 WA/70/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
49	174/2023 WA/71/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
50	175/2023 WA/71/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
51	196/2023 ABLAPL/368/2023	DHARAMRAJ @ DHARMRAJ HANSDAH-MP	BIBHUTI BHUSAN SWAIN
52	197/2023 ABLAPL/354/2023	DHARAMRAJ @ DHARMARAJ HANSDAH-MP	BIBHUTI BHUSAN SWAIN
53	198/2023 ABLAPL/14090/2022	DHANI @ SOUMENDRA BARIK-MP	
54	199/2023 ABLAPL/6422/2022	BASANTI CHAMPATI-MP	
55	200/2023 ABLAPL/1676/2020	SANTOSH KUMAR MOHANTY-MP	
56	201/2023 ABLAPL/12911/2022	MAHENDRA KUMAR THAKUR-MP	
57	202/2023 ABLAPL/14633/2022	SIMANCHAL PRADHAN-MP	

58	203/2023 ABLAPL/15936/2022	BALIA @ AKSHAY KUMAR BEHERA-MP	
59	204/2023 ABLAPL/15554/2022	ADITYA BEURA-MP	
60	205/2023 ABLAPL/15562/2022	SANTOSH KUMAR PANDA-MP	
61	206/2023 ABLAPL/16000/2022	RASHMITA SATPATHY-MP	
62	259/2023 CRLMC/358/2023	MADAN MOHAN BEHERA-MP	RAMANI KANTA PATTANAIAK
63	260/2023 CRLMC/3129/2018	ARUNA KUMAR NAYAK-MP	DEBADATTA MOHANTY
64	261/2023 CRLMC/109/2023	CHITTARANJAN SETHY-MP	
65	262/2023 CRLMC/359/2023	CHAKRADHAR MOHARANA-MP	RABI NARAYAN MOHANTY
66	263/2023 CRLMC/360/2023	SANTI LATA SWAIN-MP	RABI NARAYAN MOHANTY
67	264/2023 CRLMC/258/2023	RABI NARAYAN NANDA-MP	LALITENDU MISHRA
68	265/2023 CRLMC/361/2023	PURNIMA AGARWAL-MP	SUDEEP KUMAR SARANGI
69	266/2023 CRLMC/957/2022	RAMESH CHANDRA ROUT-MP	
70	267/2023 CRLMC/4199/2022	SARBAJAY PATI-MP	ASHOK KUMAR PANIGRAHI
71	268/2023 CRLMC/363/2023	NARESH AGARWAL-MP	SOUGAT DASH
72	269/2023 CRLMC/364/2023	SRIKANTA PRADHAN @ BABU-MP	PABITRA KUMAR NAYAK
73	270/2023 CRLMC/366/2023	SUBHRA PRAKASH NAYAK-MP	SOUMYA RANJAN MOHANTY
74	866/2023 WP(C)/1165/2023	SAROJ KUMAR SINHA-MP	AJIT KUMAR SAHOO
75	867/2023 WP(C)/1832/2023	PAREKESWAR BARICK-MP	BHABANI SANKAR TRIPATHY
76	868/2023 WP(C)/34104/2022	M/S.RAMESH INDUSTRIES, KALAHANDI-MP	UPENDRA KUMAR SAMAL
77	869/2023 WP(C)/1834/2023	PREMANANDA MISHRA-MP	AVIJIT PATNAIK
78	870/2023 WP(C)/37010/2021	MUNTAZ PARVEEN @ MUMTAJ PARWEEN-MP	SIDHARTHA RAY
79	871/2023 WP(C)/1840/2023	KISHORE CHANDRA BHOI-MP	DHANANJAYA NAYAK
80	872/2023 WP(C)/36362/2022	KASHINATH BARIK-MP	
81	873/2023 WP(C)/28564/2022	PADMA CHARAN BHOI-MP	MR.SUDHIR KUMAR PATRA
82	874/2023 WP(C)/1842/2023	BHASKAR CHANDRA SAHOO-MP	SWAPNA KUMAR OJHA
83	875/2023 WP(C)/31263/2022	LALA MANOJ KUMAR RAY-MP	MILAN KANUNGO
84	876/2023 WP(C)/28354/2013	PRAMOD K.PRADHAN-MP	M/S.DAYANIDHI MISHRA
85	877/2023 WP(C)/1845/2023	SUSANTA KUMAR DAS-MP	KARTIK CHANDRA TRIPATHY
86	878/2023 WP(C)/8213/2022	CHITTARANJAN DASH-MP	
87	879/2023 WP(C)/26867/2021	KALYANI PATTNAIK-MP	GOPINATH MISHRA
88	880/2023 WP(C)/1850/2023	KURA MALLICK @ KURA MALLIK-MP	ARJUNA CHARANA BEHERA
89	881/2023	SREE METALIKS LTD., KOLKATA-MP	KSHIROD KUMAR SAHOO

90	WP(C)/1838/2023 882/2023	EXE.ENGNR.,NESCO.-MP	MR.SURESH CH.DASH
91	WP(C)/12849/2010 883/2023	SREE METALIKS LTD., KOLKATA-MP	KSHIROD KUMAR SAHOO
92	WP(C)/1839/2023 884/2023	JENAMANI DEI-MP	
93	WP(C)/37014/2022 885/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA-MP	AMIYA KUMAR BEHERA
94	WP(C)/1854/2023 886/2023	NITYANANDA JENA-MP	GIRIDHARI SINGH
95	WP(C)/1856/2023 887/2023	M/S HINDUSTAN SPICES, BBSR-MP	ALOK KUMAR DAS
96	WP(C)/1857/2023 888/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA-MP	AMIYA KUMAR BEHERA
97	WP(C)/1858/2023 889/2023	YENUGUTALA MOTILAL @ MOTILAL YENUGUTALA-MP	AMIYA KUMAR BEHERA
98	WP(C)/1858/2023 892/2023	KHIROD KUMAR DAS-MP	BISWABIHARI MOHANTY
99	WP(C)/11621/2022 893/2023	M/S SHIVA JYOTI CONSTRUCTION-MP	
100	WP(C)/18216/2021 894/2023	SHYAM SUNDAR SINGH-MP	AMIYA KUMAR CHHATOI
101	WP(C)/1600/2023 895/2023	SADANANDA GHADEI-MP	PRADEEP KUMAR DAS
102	WP(C)/1860/2023 896/2023	VISA INDUSTRIES LTD., KOLKATA-MP	NEHA SHARMA
103	WP(C)/35205/2022 897/2023	SRINIBAS MAITY-MP	DROUPADI MOHANTY
104	WP(C)/30871/2022 898/2023	BHUBANESWAR FOOD CITY PVT. LTD.-MP	
105	WP(C)/20254/2022 899/2023	NALINI PATTNAIK-MP	BIJAYA KUMAR MOHANTY
106	WP(C)/7081/2022 900/2023	GIRIDHAR SAHU-MP	GYANENDRA CHANDRA SWAIN
107	WP(C)/1124/2023 901/2023	MANGULU PRADHAN-MP	M/S.P.C.KAR
108	WP(C)/10602/2014 902/2023	TRIPATI NAYAK-MP	SASWAT KUMAR ACHARYA
109	WP(C)/1868/2023 903/2023	SABITRI MOHANTY-MP	DR. JITENDRA KUMAR LENKA
110	WP(C)/1875/2023 904/2023	SAROJINI NAYAK-MP	DR. JITENDRA KUMAR LENKA
111	WP(C)/1877/2023 905/2023	DR. RAJALAXMI BEURA-MP	DR. JITENDRA KUMAR LENKA
112	WP(C)/1879/2023 906/2023	M/S SHAKTI STONE CRUSHER-MP	SIDHARTH PRASAD DAS
113	WP(C)/28284/2021 907/2023	SREE METALIKS LTD., KOLKATA-MP	KSHIROD KUMAR SAHOO
114	WP(C)/1871/2023 908/2023	NRUSINGH CHARAN PATUARSINGH-MP	LAXMIKANTA MOHANTY
115	WP(C)/1881/2023 909/2023	BIBHUTI BHUSAN MOHANTY-MP	RAKESH RANJAN DASH
116	WP(C)/1884/2023 910/2023	BISWABHUSAN MISHRA-MP	LINGARAJ MOHANTY
117	WP(C)/1885/2023 911/2023	ODISHA COLD STORAGE ASSOCIATION, BBSR-MP	GAUTAM MUKHERJI
118	WP(C)/1887/2023 912/2023	M/S NEW LAXMI STEEL AND POWER PVT.LTD.-MP	
119	WP(C)/15934/2020 913/2023	SUPA SAHOO-MP	SANTOSH KUMAR SAMANTARAY
120	WP(C)/1891/2023 914/2023	JHUNA @ JHUNUBALA PRADHAN-MP	DEBENDRA PRADHAN
	WP(C)/10958/2022		